

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:3009  
ANSWERED ON:18.12.2008  
SHIP BREAKING  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of STEEL be pleased to state:**

- (a) whether a large number of foreign dead ships have been brought to Indian ports for ship breaking during the past few years;
- (b) if so, whether the Government has taken note of security and other hazards involved in this activity;
- (c) if so, whether the Government proposes to frame rules for such activity so as to safeguard the national security and other aspects;
- (d) if so, the time by which it is likely to be done; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI JITIN PRASADA)

(a)&(b): Yes, Sir.

(c)to(e): Pursuant to the directives of the Hon'ble Supreme Court, various improved measures have been put in place for attenuating the hazards of ship breaking and significant improvements have taken place in respect of security and safety measures at the ship breaking yards. Presently, the ship owners or recyclers are required to submit advance information and documentation including assessment of hazardous waste and hazardous substance well in advance of the arrival of a ship to the concerned agencies before the concerned permissions are accorded. There is also provision for undertaking physical inspection by the authorized agencies for ensuring due security. Furthermore, as and when shortcomings are noticed, remedial steps are taken.